

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:6840
ANSWERED ON:07.05.2015
COMPENSATION BY NTPC
Rathwa Shri Ramsinh Patalyabhai

Will the Minister of POWER be pleased to state:

- (a) whether the Government has reviewed the compensation to be paid for the land acquired for various NTPC projects in the country;
- (b) if so, the details thereof along with cases of compensation pending including reasons therefor;
- (c) whether NTPC has floated tenders for the development and operation of Pakri Barwadih Coal Block in Jharkhand; and
- (d) if so, the details thereof along with the status of compensation to be paid to the owners of Pakri Barwadih Coal Block?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL AND NEW & RENEWABLE ENERGY (SHRI PIYUSH GOYAL)

(a) & (b) : Land for the power projects to be set up by NTPC is acquired by the respective State Governments as per provisions of Land Acquisition (LA) Act/ Special Acts of States, and compensation is paid accordingly.

(c) & (d) : Bids have been received for appointment of a Mine Developer-cum-Operator (MDO) for Pakri- Barwadih coal block. The required compensation has been deposited with the district administration for further disbursement by them to the eligible persons.